

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GOVERNMENT OF INDIA.

Government of India
Ministry of Finance
Department of Revenue

.....

New Delhi, the 16th July, 1986

25th, ASADHA 1908 (SAKA)

NOTIFICATION
INCOME-TAX

S.O. In exercise of the powers conferred by clause (iib) of the proviso to section 193 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the "14% Secured Redeemable Non-convertible Bonds - 1986, 'A' Series" issued by the Indian Telephone Industries Limited, Bangalore, for the purposes of the said clause.

No. 6812 / F.No. 275/54/86-IT(B) 7

(B. NAGARAJAN)

Deputy Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri, New Delhi.

F.No. 6812 / (F.No. 275/54/86-IT(B) 7

New Delhi, the 16th July, 1986
25th ASADHA 1908 (SAKA)

Copy forwarded to

1. The Director (Finance), Indian Telephone Industries Ltd., 16, Museum Rd. Bangalore-560001.
2. Ministry of Law (Legislative Deptt.), New Delhi with reference to their u.o.No. 3505/86-JAS DT. 4.7.86.

.....2.

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE
OF INDIA.

Government of India
Ministry of Finance
Department of Revenue

.....

New Delhi, the 18th July, 1986

NOTIFICATION
INCOME-TAX

Aswadeh, 1908 (Suk)

S.O. In exercise of the powers conferred by clause (11b) of the proviso to section 193 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the "14% Secured Redeemable Non-convertible Bonds - 1986, 'A' Series" issued by the Indian Telephone Industries Limited, Bangalore, for the purposes of the said clause.

Sl. No. 6812 (F.No.275/54/86-IT(B))

(B. NAGARAJAN)

Deputy Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri, New Delhi.

Sl. No. 6812 (F.No.275/54/86-IT(B))

New Delhi, the

18th July, 1986

Copy forwarded to

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक जुलाई, 1986

आषाढ़ 1908 शक

अधिसूचना

आयकर

क०अ०

आयकर अधिनियम, 1961

§ 1961 का 43§ की धारा 193 के परन्तुक के खण्ड § 11ख§ द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार एतद्वारा उक्त खण्ड के प्रयोजनार्थ इंडियन टेलिफोन इण्डस्ट्रीज लिमिटेड, बंगलौर द्वारा जारी "14X प्रत्याभूत विमोच्य अपरिवर्तनीय बंध-पत्र- 1986, "क" श्रृंखला" को विनिर्दिष्ट करती है।

सं०

§ फा० सं० 275/54/86-अ० क० § ब० §

§ नागराजन §

§ बा० नागराजन §

उप सचिव, भारत सरकार

सेवा में,

प्रबन्धक,

भारत सरकार प्रेस,

मायापुरी, नई दिल्ली।

सं०

§ फा० सं० 275/54/86-अ० क० § ब० §

नई दिल्ली, दिनांक जुलाई, 1986

आषाढ़ 1908 शक

प्रतिलिपि अंग्रेजी पाठानुसार प्रेषित।